

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 1 of 2020

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2021**

Name of the Company: Solitaire Industrial Infrastructure Pvt Ltd

Section: 66 of Co.Act, 2013

ORDER

Learned Counsel Mr. Ravi Pahwa appeared for the Petitioner.

At the request of the Learned Counsel for the Petitioner, matter stands
adjourned to 22.02.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 13th day of January, 2021

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